

(5)

OA 1239/06

25-08-08

Hon Mr A.K. Gaur, JM

Hon Mrs Manjulika Gautam, AM

Sri M.N. Pandey learned counsel
for the applicant. None for the respondents.

Cause shown is sufficient. OA restored
to its original number.

Applicant's counsel states that he has
already given application for withdrawal of
the OA. The OA is accordingly dismissed
as withdrawn. No cost.

M. J. Gaur
AM

M. J. Gaur
JM

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OR
Judgment prepared
on 01/9/18.

Chakraborty